

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**APPLICATION NO. 230 of 2021**

Mr.K.M. SanjeevVijayan : Applicant

Versus

The Chief Secretary,  
Government of Kerala and Ors, : Respondent (s)

**REPORT FIELD BY THE ENVIRONMENTAL ENGINEER AS PER ORDER OF THE  
HON'BLE NATIONAL GREEN TRIBUNAL**



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**STANDING COUNSEL FOR THE 5<sup>th</sup> RESPONDENT:**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

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VS.

The Chief Secretary, : Respondent  
Government of Kerala and Ors,

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Dated this the 8<sup>th</sup> day of January 2024

**STANDING COUNSEL FOR THE 5<sup>th</sup> RESPONDENT**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN  
ZONE, CHENNAI**

**APPLICATION NO. 230 of 2021**

Sri. K.M. Sanjeev Vijayan : Applicant

VS.

The Chief Secretary, : Respondent (s)  
Government of Kerala and Ors,

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA  
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE, PALAKKAD  
IN COMPLIANCE WITH THE ORDER OF HO'BLE NGT DATED 21.12.2023.**

I, Sri. Dinesh.K.S., aged 53 years, S/o K.V.Sidharthan, now working as Environmental Engineer, Kerala State Pollution Control Board, District Office, Palakkad and am duly authorised to file report on behalf of the 5th respondent, Member Secretary, Kerala State Pollution Control Board.

1. The Hon'ble tribunal had vide order dated 21.12.2023 directed Kerala State Pollution Control Board to file an action taken report along with the photographs.

2. In compliance with the above said order, an inspection was conducted by the Board Officers at the bio mining site of Ottappalam Municipality on 03.01.2024. During the inspection it was noticed that, the newly tendered agency M/s. MCK KUTTY Engineering Projects Pvt. Ltd. has completed the foundation works for installing the machinery in the dump yard site for conducting bio-mining. Municipal authorities reported that the machinery will be installed at the site on or before 07/01/2024 and the remaining legacy waste will be cleared on or before 31/03/2024. Photograph showing the dump yard site are produced herewith and marked as

**Annexure R5 (a).**



**DINESH. K. S.**  
Environmental Engineer  
Kerala State Pollution Control Board  
District Office, Palakkad

3. It is humbly submitted that in compliance with the order of Hon'ble NGT, the Board is closely monitoring the bio-mining activities carried out by the Municipality.

4. All the above are true to the best of my knowledge, information and belief.

Dated this the 8<sup>th</sup> day of January 2024.



**DEPONENT**  
**DINESH. K. S.**  
Environmental Engineer  
Kerala State Pollution Control Board  
District Office, Palakkad

**VERIFICATION**

I, Dinesh K.S, aged 53 years S/o K.V. Sidharthan, now working as Environmental Engineer in the District Office - Palakkad of the Kerala State Pollution Control Board at Palakkad, duly authorized to file this reply on behalf of the Kerala State Pollution Control Board do hereby verify on this, the 8<sup>th</sup> day of January 2024, that all what is stated above is true and correct to the best of my knowledge, information and belief and is borne out from the records maintained in our office.

**Dinesh K.S.**

Environmental  
Engineer, District  
Office - Palakkad

Kerala State Pollution Control Board, Palakkad.



**DINESH. K. S.**  
Environmental Engineer  
Kerala State Pollution Control Board  
District Office, Palakkad



**BEFORE THE HON'BLE NATIONAL GREENTRIBUNAL  
SOUTHERNZONE, CHENNAI**

**Original Application No. 230/2021**

K.M. Sanjeev Vijayan

Applicant (s) Versus

State of Kerala

Respondent(s)

**AFFIDAVIT**

I, Dinesh K.S, aged 53 years S/o K.V. Sidharthan, residing at Irinjalakuda do hereby solemnly affirm and state as follows:

I am now working as the Environmental Engineer, District Office – Palakkad Kerala State Pollution Control Board at Palakkad. I am competent to and duly authorized to represent the Kerala State Pollution Control Board in the above case. I know the facts and circumstances of the case. The factual submissions made here under in paragraphs 1 to 4 of the reply are true and correct to the best of my knowledge, information and belief. The legal submissions made therein are made on advice received from Counsel. In these circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to accept the accompanying reply on file and it is so humbly prayed in the interests of justice in this case.

**DINESH K.S., DEPONENT**

  
**DINESH. K. S.**  
Environmental Engineer  
Kerala State Pollution Control Board  
District Office, Palakkad



Solemnly affirmed and signed before me by the literate deponent personally known to me on this the 8<sup>th</sup> day of January 2024 at my office in Palakkad.

**STANDING COUNSEL FOR THE KERALA STATE POLLUTION CONTROL BOARD**

**ANNEXURE R5 (a)**

**Photograph showing foundation work for installing machinery**



*Dinesh K. S.*

**DINESH. K. S.**  
Environmental Engineer  
Kerala State Pollution Control Board  
District Office, Palakkad



*Dinesh K. S.*

**DINESH. K. S.**  
**Environmental Engineer**  
**Kerala State Pollution Control Board**  
**District Office, Palakkad**



  
**DINESH K. S.**  
Environmental Engineer  
Kerala State Pollution Control Board  
District Office, Palakkad